

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF GREENOLIVE TECHNOLOGIES
PRIVATE LIMITED**

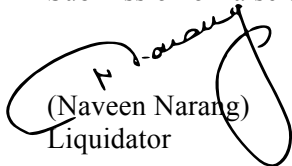
1.	NAME OF CORPORATE PERSON	Greenolive Technologies Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20/11/2017
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	Registrar Of Companies, Bangalore, State of Karnataka
4.	CIN/ LLP NO.	U72900KA2017PTC108009
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No. 198, CMH Road, Second Floor, Suite No. 458 Indiranagar, Second Stage, Bangalore, Karnataka - 560038
6.	LIQUIDATION COMMENCEMENT DATE OF COPORATE PERSON	June 06, 2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NO. AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. NAVEEN NARANG H-3/63, FIRST FLOOR, VIKASPURI, NEW DELHI - 110018 E-mail: nnarang.associates@gmail.com Phone: +91 98180225476, +91 11 45113039 Reg. No: IBBI/IPA-002/IP-N00794/2019 - 2020/12565
8.	LAST DATE FOR SUBMISSION OF CLAIMS	July 05, 2026

Notice is hereby given that the **Greenolive Technologies Private Limited** has commenced voluntary liquidation on June 06, 2026 (Liquidation commencement date).

The Stakeholders of **Greenolive Technologies Private Limited** are hereby called upon to submit a proof of their claims, on or before July 05, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


(Naveen Narang)
Liquidator

Date: June 09, 2026
Place: New Delhi

Date of
possession

4th June,
2026

Compromised
D-406/O/6N
Plot situated
Hungal, District
th by : Plot
dalli

4th June,
2026

60 as per
Registered
square feet)
Hubli Sub
to South 9
st by: Plot

4th June,
2026

ed share in
our of Hubli
st by : CTS
PROPERTY,
4 Sq. Feet.,
INDAVAN"
door AND
trified tiles.
asers at the

ce Limited
sed Officer

Form A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
GREENOLIVE TECHNOLOGIES PRIVATE LIMITED

1	Name of Corporate Person	Greenolive Technologies Private Limited
2	Date of Incorporation of Corporate Person	20/11/2017
3	Authority Under Which Corporate Person is incorporated	Registrar Of Companies, Bangalore, State of Karnataka
4	CIN/ LLP NO.	U72900KA2017PTC108009
5	Address of the Registered Office and Principal Office (If Any) of Corporate Person	No. 198, CMH Road, Second Floor, Suite No. 458 Indiranagar, Second Stage, Bangalore, Karnataka - 560038
6	Liquidation Commencement Date of Corporate Person	June 06, 2026
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NO. AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. NAVEEN NARANG H-3/63, FIRST FLOOR, VIKASPURI, NEW DELHI - 110018 E-mail: nnarang.associates@gmail.com Phone: +91 9818005476, +91 11 45113039 Reg. No: IBBI/IPA-002/IP-N00794/2019 -2020/12565
8	LAST DATE FOR SUBMISSION OF CLAIMS	July 05, 2026

Notice is hereby given that the **Greenolive Technologies Private Limited** has commenced voluntary liquidation on **June 06, 2026** (Liquidation commencement date). The Stakeholders of **Greenolive Technologies Private Limited** are hereby called upon to submit a proof of their claims, on or before **July 05, 2026**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: June 09, 2026

Place: New Delhi

(Naveen Narang)
Liquidator

1. Pethur
2. Susela
R/o War
Hungund
Also at:-
Pethuru
Ward No
Hungund
Also at:-
Of Hunag
587118
Loan Acc

Date of l

Encumb

All the pi
Hunagun
Situat

1) For
2) The
BAN

Place : H
Date : 0

APPE

E-Auction
provisio

ನಮೂನೆ ಎ

ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ

(ಭಾರತೀಯ ದಿವಾಳಿ ತನ ಮತ್ತು ದಿವಾಳಿ ಮಂಡಳಿ (ಸ್ವಯಂ ಪ್ರೇರಿತ ದಿವಾಳಿ ಪ್ರಕ್ರಿಯೆ)

ನಿಯಮಾವಳಿ 2017ರ ನಿಯಮಾವಳಿ 14ರ ಅನ್ವಯ)

ಗ್ರೀನ್‌ಆಲಿವ್ ಟೆಕ್ನಾಲಜೀಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಪಾಲುದಾರರ ಗಮನಕ್ಕೆ

1.	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ಹೆಸರು	ಗ್ರೀನ್‌ಆಲಿವ್ ಟೆಕ್ನಾಲಜೀಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್
2.	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ಸ್ಥಾಪನೆಯ ದಿನಾಂಕ	20/11/2017
3.	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯನ್ನು ಅಧಿಕೃತವಾಗಿ ಸ್ಥಾಪಿಸಿದ/ನೋಂದಾಯಿತವಾಗಿರುವ ಪ್ರಾಧಿಕಾರ	ರಿಜಿಸ್ಟ್ರಾರ್ ಆಫ್ ಕಂಪನೀಸ್, ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ ರಾಜ್ಯ
4.	ಕಾರ್ಪೊರೇಟ್ ಗುರುತಿನ ಸಂಖ್ಯೆ	U72900KA2017PTC108009
5.	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ನೋಂದಾಯಿತ ಕಛೇರಿ ಮತ್ತು ಪ್ರಧಾನ ಕಛೇರಿ (ಇದ್ದಲ್ಲಿ) ವಿಳಾಸ	ನಂ. 198, ಪಿಎಂಹೆಚ್ ರಸ್ತೆ, 2ನೇ ಅಂತಸ್ತು, ಸ್ಯಾಟ್ ನಂ. 458, ಇಂದಿರಾನಗರ, 2ನೇ ಹಂತ, ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ-560038
6.	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ದಿವಾಳಿ ಪ್ರಕ್ರಿಯೆ ಪ್ರಾರಂಭ ದಿನಾಂಕ	ಜೂನ್ 06, 2026
7.	ಲಿಕ್ವಿಡೇಟರ್‌ನ ಹೆಸರು, ವಿಳಾಸ, ಇಮೇಲ್ ವಿಳಾಸ, ದೂರವಾಣಿ ಸಂಖ್ಯೆ ಮತ್ತು ನೋಂದಣಿ ಸಂಖ್ಯೆ	ಶ್ರೀ ಸವೀನ್ ನಾರಂಗ್ ಹೆಚ್-3/63, ಮೊದಲನೇ ಅಂತಸ್ತು, ವಿಕಾಸಪುರಿ, ನವದೆಹಲಿ, - 110018 ಇ-ಮೇಲ್: nnarang.associates@gmail.com ದೂರವಾಣಿ: +91 9818005476, +91 11 45113039 ನೋಂದ. ಸಂಖ್ಯೆ: IBB/IPA-002/IP-N00794/2019 -2020/12565
8.	ದಾವೆಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ	ಜುಲೈ 05, 2026

ಈ ಮೂಲಕ ಗ್ರೀನ್‌ಆಲಿವ್ ಟೆಕ್ನಾಲಜೀಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಸಂಸ್ಥೆಯು ಜೂನ್ 06, 2026 (ದಿವಾಳಿ ಪ್ರಕ್ರಿಯೆ ಪ್ರಾರಂಭ ದಿನಾಂಕ) ರಂದು ಸ್ವಯಂಪ್ರೇರಿತ ದಿವಾಳಿ ಪ್ರಕ್ರಿಯೆಯನ್ನು ಪ್ರಾರಂಭಿಸಿರುವುದಾಗಿ ಸಾರ್ವಜನಿಕರಿಗೆ ತಿಳಿಸಲಾಗುತ್ತದೆ.

ಗ್ರೀನ್‌ಆಲಿವ್ ಟೆಕ್ನಾಲಜೀಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಪಾಲುದಾರರು ತಮ್ಮ ದಾವೆಗಳಿಗೆ ಸಂಬಂಧಿಸಿದ ಪುರಾವೆಗಳನ್ನು ಜುಲೈ 05, 2026 ರಂದು ಅಥವಾ ಅದಕ್ಕೂ ಮುಂಚಿತವಾಗಿ ಕ್ರಮ ಸಂಖ್ಯೆ 7ರಲ್ಲಿ ಉಲ್ಲೇಖಿಸಿರುವ ವಿಳಾಸದಲ್ಲಿರುವ ಲಿಕ್ವಿಡೇಟರ್‌ಗೆ ಸಲ್ಲಿಸುವಂತೆ ಈ ಮೂಲಕ ಸೂಚಿಸಲಾಗುತ್ತದೆ.

ಹಣಕಾಸು ಸಾಲದಾತರು ತಮ್ಮ ದಾವೆಗಳ ಪುರಾವೆಗಳನ್ನು ಕೇವಲ ವಿದ್ಯುನ್ಮಾನ (Electronic) ವಿಧಾನಗಳ ಮೂಲಕ ಮಾತ್ರ ಸಲ್ಲಿಸಬೇಕು. ಇತರ ಎಲ್ಲಾ ಪಾಲುದಾರರು ತಮ್ಮ ದಾವೆಗಳ ಪುರಾವೆಗಳನ್ನು ವೈಯಕ್ತಿಕವಾಗಿ, ಅಂಚೆ ಮೂಲಕ ಅಥವಾ ವಿದ್ಯುನ್ಮಾನ ವಿಧಾನಗಳ ಮೂಲಕ ಸಲ್ಲಿಸಬಹುದು.

ಸುಳ್ಳು ಅಥವಾ ದಾರಿತಪ್ಪಿಸುವ ದಾವೆ ಪುರಾವೆಗಳನ್ನು ಸಲ್ಲಿಸುವುದು ಅನ್ವಯವಾಗುವ ಕಾನೂನುಗಳ ಅಡಿಯಲ್ಲಿ ದಂಡನೀಯವಾಗಿರುತ್ತದೆ.

ದಿನಾಂಕ : ಜೂನ್ 09, 2026

ಸ್ಥಳ : ನವದೆಹಲಿ

(ಸವೀನ್ ನಾರಂಗ್)

ಲಿಕ್ವಿಡೇಟರ್